

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 1239
TO BE ANSWERED ON 10.02.2020**

IITs & IIMs

1239. SHRI SUBBARAYAN K.:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the IITs and IIMs in India are governed under the Ministry of Human Resource Development (HRD) and the administration, duties, recruitment and promotion policies in these institutions are regulated under any law;
- (b) if so, the details thereof; and
- (c) if not, whether the Government has any plan to do it?

ANSWER

**MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) : Yes, Sir.

(b) & (c): IITs and IIMs are Institutions of National Importance under the Ministry of Human Resource Development (MHRD). IITs are governed by the Institutes of Technology Act, 1961, as amended from time to time and function as per the Act, and the Statutes framed thereunder. Similarly, IIMs are governed by the provisions as contained in the Indian Institutes of Management (IIM) Act, 2017, which came into effect from 31.01.2018.
